

(2)

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

O.A. NO. 1900/94

New Delhi, 22nd September, 1994

THE HON'BLE MR. S. R. ADIGE, MEMBER (A)

Shri S. R. Gupta,
Senior Audit Officer,
Office of A.G. Audit, Delhi.

... Applicant

(In person)

Versus

1. Kanwar Manjeet Singh,
Principal Director of Audit,
(EA) AGCR Building,
New Delhi.

2. Comptroller & Auditor
General of India,
Bahadur Shah Zafar Marg,
New Delhi.

... Respondents

ORDER (ORAL)

Applicant Shri S.R.Gupta is present
in person.

Heard.

3. This is a premature application. As the applicant has not exhausted departmental remedy of making a representation, he is advised to exhaust first the departmental remedy by filing an appropriate representation to his Controlling Officer. This application is accordingly dismissed, with liberty to file a fresh O.A. if after exhausting the departmental remedy, applicant's grievance still survives. No costs.

Inf. by -
(S.R. ADIGE)
MEMBER (A)

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